

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 4685
TO BE ANSWERED ON 24th MARCH, 2021

RCEP

4685. SHRIMATI RITA BAHUGUNA JOSHI:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Regional Comprehensive Economic Partnership (RCEP) will be beneficial to the Indian economy;
- (b) if so, the details thereof;
- (c) whether there are special mechanisms to ensure that Indian economy is protected from dumping of Chinese goods and if so, the details thereof; and
- (d) whether there are also mechanisms in place to impart competitiveness to Indian dairy industry vis- a -vis New Zealand dairy industry and if so, the details in this regard?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री हरदीप सिंह पुरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI HARDEEP SINGH PURI)

- (a) & (b): RCEP was intended to provide mutually beneficial outcomes for RCEP countries. But the structure of RCEP did not adequately address the ambitions and concerns of India's stakeholders. In light of these, India decided not to join the RCEP, in its current form and during the 3rd RCEP Leaders' Summit held on 4th November, 2019 in Bangkok, India conveyed its position that current structure of RCEP did not reflect the RCEP Guiding Principles or address the outstanding issues and concerns of India.
- (c): Directorate General of Trade Remedies (DGTR) conducts trade remedies related investigations under the Customs Tariff Act, 1975 and the Rules

made thereunder on the basis of a duly substantiated application filed by the domestic industry alleging dumping of goods including Chinese goods into the country causing injury to the domestic industry. The basic intent of such investigations is to eliminate injury caused to the domestic industry and create a level playing field of open and fair competition in the Indian market.

- (d): Government has taken a number of steps to create and strengthen dairy infrastructure for procurement, processing and marketing of milk and milk products. These include financial assistance by setting up Animal Husbandry infrastructure, Development Fund, Quality and Marketing promotion, providing soft loans including interest subvention on working capital loans for the dairy sector to enable cooperative societies and farmer producer organizations engaged in dairy activities.
